NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.201/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company Under Section		Sunrise Stock Broking Pvt.LtdVersus-Sangamyog Commercial Pvt.Ltd. 7 IBC		

1 Shaunak Ghosh Basabraj Chakraborty

Petitioner

10/11/17

Sd

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)